

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 549/2023**

**IN THE MATTER OF:**

**DINESH JAIN & ANR**

**.....PETITIONER**

**VERSUS**

**GOVT. OF NCT OF DELHI**

**.....RESPONDENT**

**MEMO OF PARTIES**

- 1. DINESH JAIN, GENERAL SECRETARY,  
RESIDENTS WELFARE ASSOCIATION,  
DB BLOCK, DDA FLATS, HARI NAGAR, NEW DELHI-110064  
(PETITIONER NO. 1)**
- 2. A. K. KATYAL, PRESIDENT,  
RESIDENTS WELFARE ASSOCIATION,  
DB BLOCK, DDA FLATS, HARI NAGAR, NEW DELHI-110064  
(PETITIONER NO. 2)**

**VERSUS**

- 1. THE CHIEF SECRETARY GOVT OF NCT OF DELHI,  
NEW DELHI SECRETARIAT,  
I.T.O. NEW DELHI-110001  
PHONE NO: 011-23392100  
EMAIL: CSDELHI@NIC.IN  
(RESPONDENT NO. 1)**
- 2. M/S. INDUS TOWERS LIMITED  
BUIDING NO. 10,  
TOWER-A, 4<sup>TH</sup> FLOOR, DLF CYBER CITY,  
GURUGRAM- 122002 HARYANA  
EMAIL: [ICARE@INDUSTOWERS.COM](mailto:ICARE@INDUSTOWERS.COM)  
(RESPONDENT NO. 2)**
- 3. COMMISSIONER, MUNICIPAL CORPORATION OF DELHI  
17<sup>TH</sup> FLOOR, CIVIC CENTRE,  
S.P. MUKHERJEE MARG, NEW DELHI-110002  
EMAIL: COMMISSIONER@MCD.NIC.IN / [CLOMCDHQ@GMAIL.COIM](mailto:CLOMCDHQ@GMAIL.COIM)  
(RESPONDENT NO. 3)**
- 4. DELHI POLLUTION CONTROL COMMITTEE  
GOVERNMENT OF N.C.T. DELHI  
4TH FLOOR, ISBT BUILDING, KASHMERE GATE,  
DELHI-110006  
EMAIL: [MSDPCC@NIC.IN](mailto:MSDPCC@NIC.IN)  
(RESPONDENT NO.4)**